



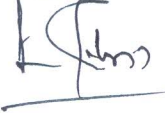
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	VIJAYA PRASHANTH S.	Counsel for R1, R2, R5, R6 and R7.	
2	S. MANIKANDAN.	Representing Counsel for petitioner.	
3.	L. Murali Krishnan	Counsel for R9, R10, R11, R12	

ORDER

Shri S Manikandan, counsel for petitioner present. Shri S Vijaya Prashanth, counsel R1, R2, R5 & R6 and Shri L Murali Krishnan, counsel for R9 to R12 are present and reported that they have filed a memo adopting the counter filed by R1. Likewise R2 & R5 have also filed a memo adopting the counter filed by R1. Time extended for R6 to file counter, failing which the right to file counter shall stand forfeited. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)